

Madam Speaker, I express my sincere gratitude for the patience with which you have been conducted the House. This No Confidence Motion bears testimony to the power of our democracy. Though the motion was moved by TDP but some of the honorable members associated with the party expressed their views supporting the Motion, whereas a large section has expressed their views opposing it.

I would urge all of you to reject the motion and once again repose confidence in this Government which has got absolute majority after 30 years and has worked with renewed momentum for the country. I think that this is not only a good opportunity for us to express ourselves, but the country has also got to witness the facet and see the what kind of negativity and grudge against development is there.

How political negativity has enveloped some of them has come out in the open in its full glory. Many are still wondering on to why this No Confidence Motion has been brought in the House. There are neither the numbers nor the majority in the House, then why this Motion has been brought in the House? Their impatience to topple the Government has surprised me. Why it could not be suspended 48 hours? It does not require immediate discussion. Would it cause any havoc if the No Confidence Motion is not discussed immediately? If you are not prepared for the discussion, if it was to be delayed by 48 hours, they why did you bring it? Therefore, I think the way they were trying to defer it, indicates their difficulty.

“Na manjhi, na rehbar, na haque mein hawayen,

Hai kashti bhi jarjar, yeh kaisa safar hai?”

Their tone and tenor, their behaviour indicate that it did not happen in out of ignorance and nor did it happen due to false over confidence. It happened because their arrogance is pushing them to indulge in such an act . Remove Modi. I am surprised, the discussion initiated this morning, voting was yet be done, result was yet to be announced, but their excitement to remove me knew no bounds. But they were forgetting the fact that only one hundred and twenty five crores people of this country have power to do so. In a democracy, it is essential to have faith in the people. Why such hurry? It is their arrogance which says that the Prime Minister cannot face them for 15 minutes even if confronted.

Hon. Madam Speaker,

I am not only standing but standing firmly on the work we have done in four years. Our thinking is very different from theirs. We have learnt that-

"Saar saar ko gahi rahe,

Thotha deyi Udaa ya"

Anyway, I was trying to grasp the gist, but I couldn't get that today. It is such blatant arrogance that states that they will not let us return to power in 2019. Only those who do not trust people's mandate and consider themselves master of destiny can utter such words. In a democracy, it's the people who are supreme. It is essential to have trust in the democratic process. If Congress comes out as the biggest party in 2019, they aspire to become the Prime Minister. What about the aspirations of others?

Madam Speaker,

This is not the floor test of the Government. This is actually the floor test of the Congress and its so-called partners. A trial run is being conducted for the dream of becoming Prime Minister with the support of 10-20 others. They have tried hard to assemble the entire clan on the pretext of this Motion. Their main concern is to keep their flock intact. A serious attempt is being made to bring together strands who aren't even in regular contact, only to remove one Modi. I would like to suggest to Congress that they are free to test their potential friends but at least not on the pretext of a No Confidence Motion. At least, the amount of trust for the Government, that much confidence should be shown towards your prospective colleagues.

Madam Speaker,

We are here because we have the numerical strength. We are blessed with the blessings of one hundred and twenty five crore people. Do not question their blessings just because of your self-interest. We have been working on the mantra of 'Sabka Saath Sabka Vikas' without appeasement or vote bank politics. .

Hon. Speaker Madam, The work related to providing electricity to 18 thousand villages could have been done by the previous Governments also. Madam Speaker, out of these 18 thousand villages, 15 thousand are in Eastern India and out of them 5 thousand are purely from North East. You can imagine, who lives there? The poor tribals, dalits, oppressed the exploited ones, the deprived ones and the ones living in jungles, a major part of such people live there. Why Didn't They do it, because these people did not fit into their vote bank mathematics. They had no confidence over this population. That is why North East was left isolated. It is not just that we have provided them electricity, we worked swiftly on the front of connectivity.

Banks were nationalized in the name of poor, but the doors of those banks were not opened for the poor. When they were in power, they remained in power for so long. They could have opened the doors for the poor. The job of opening 32 crore Jan-Dan accounts has been done by our Government and today these poor people have deposited 80 thousand crore rupees in these Jan-Dan accounts. This Government has constructed eight crore toilets for the dignity of our mothers and sisters. This could have been done by the earlier

Governments also. Four and a half crore poor women have today got a smoke-free life and better health under Ujjawala Scheme. - this confidence inducing work has been done by our Government. These were the people who remained busy in the discussion of nine or twelve cylinders and they were creating confusion among the people. According to an international report, nearly five crore people have come out of abject poverty in the last two years. 20 crore poor people got insurance cover at a premium amount of just 90 paise per day and only rupees one per month. This Government has given assurance to provide rupees 5 lakhs under the Ayushman Bharat Scheme in the coming days for helping the poor people for the treatment of disease. They do not believe in these things too. We are taking steps one by one for doubling the income of farmers by 2022. They do not believe that either. We are improving the entire system including seeds and markets and making the systems seamless. They do not even believe in that. Work is going on to complete 99 irrigation schemes and all other projects pending since years with a spending of more than Rs. 80 thousand crores. Some schemes are about to be completed while some have already been dedicated to the people. But they do not believe in it too. We provided the Soil Health Card to 15 crore farmers, took the farmers towards adopting modern farming, but they do not believe this also.

Madam, they left the work after a little bit neem coating in urea, but we could not get benefit without doing it 100 per cent. We did 100% neem coating which has benefited the farmers of the country. The lack of urea that was felt earlier is no more there, but they do not believe it also. We created confidence in farmers through the Prime Minister's Crop Insurance Scheme to help farmers. We not only reduced the premium, but also expanded the coverage of the insurance. For Example, the farmers have paid approximately 1300 crores as insurance premium in 2016-17 while they were paid a claim amounting to more than Rs. 5500 crores as assistance. That is, the amount of claims given to the farmers is three times the amount received from them, but these people do not believe it.

Madam Speaker, they may explain as to why the L.E.D. bulbs were being sold for rupees three hundred fifty, four hundred and four hundred fifty during the tenure of their Government, while today the same is being sold for rupees forty to forty five only. Hundred crores of the L.E.D. bulbs have been sold till date. Not only this, more than 62 lakhs LED bulbs have been installed in the street lights in more than 500 urban bodies due to which the expenditure of the municipalities has also reduced. There were only two mobile manufacturing companies during their tenure Government. Today there are 120 companies manufacturing mobile phones, but they do not believe it. The educated youths were awarded certificates in the name of their self-employment but they had to wander here and there for livelihood. We have provided loans to 13 crore youths under the 'Mudra' Yojana. Not only this, the time has changed, more than ten thousand start-ups are being run by the youths of our country at present and are working to take the country towards innovative India. When we started talking about digital transactions, then the stalwarts in this house only began to say that our country is an illiterate one so how can it adopt the digital transaction? How can it reach to the poor of our country? Madam Speaker, the person who used to undermine the power of the people of the country in this way the public has given befitting reply to them. With the help of the 'BHIM' App and mobile phones, the citizens of our country are making transactions worth approx. rupees 41 thousand crores at present just within a month. But they don't trust the people of the country. They were of the view that people were illiterate and they would not be able to do this and that. This is the result of their mentality only.

Hon. Madam Speaker, ease of doing business has improved by 42 points. Now they have doubt on that also. They have started showing a lack of confidence in those institutions. Global Competitive Index has improved by 31 points. They have doubt on that also. Innovation Index has improved by 24 points. Our Government is bringing cost of doing business down by improving ease of doing business. Be it 'Make in India' or 'GST', they do not have faith in them either. India has strengthened the economic growth of the world along with its own growth. India is at sixth position among the biggest fastest growing economies in the world. The credit for this does not go to the people who are running the Government, rather it goes to the hard work of 1.25 billion Indians.

They should learn to feel proud of this. But they do not know how to feel proud. The country is rapidly moving in the direction of becoming a five trillion dollars economy. We have waged a war against black money and this is not going to stop. I know what kind of people are facing problems due to this. Their wounds have not healed that much is clear from your behaviour. We used technology and saved Rs.90 thousand crore, the money which was withdrawn from the exchequer and misused. That money was misused, and the country knows very well how and in what ways it was misused. We have banned more than 2.5 lakh shell companies, and around 2 - 2.5 lakh companies are on the radar and they are likely to be banned any time. Who fostered them? Who was providing them support and through these systems their own vested interests were being fulfilled? Everyone knows this.

Benami Property Bill was passed in the House, but it was not notified even after the passage of twenty years. Why, and whom they wanted to protect? We notified it and I'm happy that under this law, benami property worth Rs. 4 – 4.5 thousand crore has been seized till date. The country has confidence in us, the world has confidence in us, the best organizations have confidence in us, but those who do not have confidence in themselves, how will they have confidence in us. It does not happen like this. In our Shastras (scriptures) it is very well said about the people of such a mentality.

“Dhara naiv patani chatak mukhe meghasya kim dooshnam”

It means to say that rain water does not fall straight into the mouth of Chatak (a kind of bird), so what is the fault of clouds in it? Madam, the Congress is not confident about itself. They are suffering from lack of confidence. Lack of confidence itself is the part of their entire work-culture, cultural life. They do not have confidence in anything. They do not have confidence in Swacch Bharat, International Yoga Day, Chief Justice of the country, Reserve Bank of India, the organizations which provide the data related to the economy. The recognition of passport is improving in the foreign countries, the country is being applauded in international forums but they do not have confidence in this also. They do not have faith in the Election Commission and Electronic Voting Machine. Why is it so, because they have a lack of confidence themselves. Why is this lack of confidence built up? Earlier, a handful of people were enjoying the privilege, they used to consider it their exclusive right. When this privilege started being challenged by people's mandate, their problems started soaring up. When the tradition of affecting the system was stopped, it was bound to trouble them. When the income from corruption stopped their restlessness increased. When they had to appear in Court, they too started to suffer a little. I am surprised that such topics were touched upon here. Nowadays, everyone is talking about Lord Shiva. I also pray to Lord Shiva and I also

pray to 125 crore people of the country that they should give you so much power that in the year 2024 also, you again bring a No-Confidence Motion. I wish them good luck.

Doklam was discussed here. I believe that the subject about which you are not aware of, sometimes speaking on that can backfire. It harms the person less but the country suffers a lot. Therefore, we should be a little informed before speaking on such topics. We must remember the event when the whole country, the whole system, the entire Government was unitedly working on the issue of Doklam and were performing their own responsibilities.

Those who talk of Doklam today, they used to sit with the ambassador of China then. Later, it was going in a filmy style like 'Sometimes No, Sometimes Yes,'. Someone used to say that he has met, someone said that he has not met. Why was there such a suspense? The Congress spokesman had clearly denied that its vice-president met the Chinese ambassador. Meanwhile a press release was issued and then the Congress was compelled to accept that yes, the meeting took place. Is there no seriousness on the issues related to the country? Will there be childish acts everywhere?

Rafael dispute was also raked up here. I cannot imagine that truth can be crushed in such a way, truth can be trounced in this way. Now again, shouting from rooftops to mislead the country. On these topics and on the issues related to the security of the country, are these issues discussed in this manner? This country will never forgive him. How sad it is that the two countries had to issue statements on the allegations leveled in this House and both the countries had to issue rebuttals. Will we keep indulging in such childish acts? Is there any responsibility or not? Those who have been in power for so many years, they are just screaming and shouting without any evidence. They are trying to thwart the truth. The people of the country know it well. Every time the public has given a reply to you. Now there is a chance to reform, try to reform. This level of politics is not in the interest of the country.

Speaker Madam, I want to assure the countrymen through this House, I want to assure the countrymen that this agreement has been signed between the two countries. It has not been signed between any business parties. It has been signed between the two responsible Governments and has been done with complete transparency. My prayer is to avoid childish statements on such a sensitive issue, I insist on this.

I can only pray before the naamdaar, because we have seen that a mentality has set in. What kind of language has been used for the Chief of the Army? Has it ever happened? Will this type of language be used for the Chief of the army of the country? Even today, every soldier of India, either posted on the border or retired, must have felt hurt so deeply today. We can't imagine that by sitting in the House. Those who are ready to die for the country, who work for the well-being of the country, you do not have courage to accept the feats of the troops of the army. But, should they call the surgical strike a jumla strike? They called the surgical strike a jumla strike and the country will never forgive them for it. If they want to abuse, then Modi is here. He is ready to listen to all their abuse, but please stop abusing the country's jawans, who are ready to die for the country. They call the surgical strike a jumla strike and this kind of insult to the Army continues.

Honorable Speaker Madam, such no-confidence has existed for generations and it is in the nature of the Congress party. Congress has misused the constitutional arrangement of No Confidence Motion to create instability in the country. We read in the newspaper that

immediately after the acceptance of No-Confidence motion, a statement was given, "who says we don't have the numbers." Look at their ego. I want to remind this House of the year 1999, standing before the President House, it was claimed that we have the figure of 272 and others are going to join us and Atal ji's Government was voted out of power by one vote, but the claim they made of 272, proved hollow and the country had to go for election within 13 months. Election was forced on the country.

Hon'ble Madam Speaker, today the game of destabilizing the stable mandate is being played again. Fulfilling their selfishness through political instability has been the nature of the Congress. In the year 1979, earlier they gave the illusion of giving support to the son of the soil, farmer leader Chaudhary Charan Singh and then support was withdrawn. What can be more insulting than this for a worker, a farmer? Same modus operandi was seen in case of Shri Chandrashekhar. First throw the rope of support and then take it back by deceit. The game continued. The same formula adopted once again in the year 1997, first Hon. Devgowda ji was humiliated and then it was Indra Kumar Gujaral Ji's turn. Whether it was Devgowda ji or Mulayam Singh Yadav ji, who can forget what the Congress people did with them. The Congress cheated those parties and leaders who emerged as mass leader and made space in the heart of the people with their hard work and then committed the sin of forcing the country into instability time and again. How the Congress tried to buy the confidence twice to save their Government. Who is not aware of the vote for note game. Today, here one more point has been raised. It has been asked that Prime Minister cannot make eye to eye contact with me.

Hon'ble Madam Speaker, it is right. Who are we to make eye to eye contact with him? I am a poor mother's son, born in a backward caste family, coming from a rural background. You are 'naamdar' and we are 'kaamdar'. I can't dare to make eye contact with you. No, I can't. History is itself proof of what was done with Subhash Chandra Bose, who tried to do so. Morarji Bhai Desai is also an example of the same and what was done to him also and same has been the case with Jai Prakash Narayan ji, Choudhary Charan Singh ji, Sardar VallabhBhai Patel ji, Chandrashekhar ji and Pranab Mukherjee and not only that, Sharad Pawar ji is another example of the same thing. I can disclose all the ins and outs. How those who dare to raise their gaze were humiliated. How to kick them out is the history of family and nobody is unaware of it in the country. We are 'kaamdar', how can we make eye to eye contact with 'naamdar'? Today, the whole country is watching the game of the eyes of those who talk about eyes, how the eyes are blinking, this is the game of eyes. Truth has been crushed again and again. Here, it has been said, why did not we bring petroleum under GST? I just want to say that there is a history of Congress outside the family. There is a history of Congress Governments outside your family too. At least take care of that. When there was the UPA Government, your Government took a decision to keep petroleum out of the GST. You do not know even that. Today it is said here. It is also said here that I am not 'Chowkidar' but 'partner'. Hon'ble Speaker, Madam, with pride I want to say that I am 'Chowkidar' and 'Partner' too, but we are not Dealer and Contractor like you. Neither we are Dealer nor Contractor, we are partner, partners of sorrow of country's poor people, we are partners of pain of country's farmers. We are partners in the aspirations of the country's youth. There are 115 aspirational districts in the country and we are partners in the dreams in their development. We are a partner of working labourers, taking the country on the new path of development. We are partners and will be partners. Sharing their sorrows, it is our participation and responsibility and we abide by it. We are not the contractor, we are not the

dealers. We are chowkidar and we are partners also. We are proud of this. This Congress has only one Mantra-either we will remain there or there will be instability in the country. The rumors will rule. You look at the entire period. Sufferers are also there. What happened with the people, everyone knows. Rumours are spread. Now technology is available in the country to spread rumours. There are rumours like reservation will be over, the law prohibiting atrocities on the oppressed has been abolished, conspiracy to unleash violence in the country being hatched.

Madam Speaker, these people have been doing politics by emotional blackmailing of dalits, victims, exploited, disadvantaged and poor people. Without worrying about the sufferings of the workers and farmers, and instead of finding ways to solve their problems, an attempt is being made to find the shortcut to win an election in this country. This is the reason that a large section of the country has been deprived of empowerment. The people who make fun of Baba Saheb Ambedkar's language and his clothes, his politics have started singing his praise today.

Madam, the people who repeatedly abused Article 356 are teaching us a lesson of democracy. Removing undesirable Chief Ministers, creating instability, this game started immediately after the Independence and never a chance was left. It is the result of the same policy that the country was dragged into the elections before time in the years 1980, 1991, 1998 and 1999. Whoever came in the way of the dreams and aspirations of a family the same treatment was meted out to him, even if the country's democracy was to be put at stake. It is natural, how can the people whose mentality is such and there is so much ego in them, will accept people like us? How can they tolerate us sitting here. We understand it very well, so it is very natural for them to dislike us.

Hon'ble Speaker Madam, Congress Party has been cut off from the ground realities. They drowned and people who went with them too will also be drowned. "We have drowned and you too will be drowned," the same thing will happen to them. The people who are always entangled in intricacies of meaning and who considered themselves a great scholar and and think too highly of themselves for it, a person who is constantly entangled in significance and insignificance has told me something and I want to quote his words.

"Why and how did the Congress party become weak in different States? I come from a state where this party's dominance has finished. Why Congress could not understand that power has now shifted from higher classes, resourceful sections to the villagers, the intermediate castes and even to such castes, who are at the bottom of the alleged social order to those who are poor, unemployed and who do not have property, those who do not have any income. It has reached those downtrodden people who were never heard. As the power decentralizes towards the downtrodden, which should be there in a democracy, the influence of Congress decreased in many States."

This is a quotable quote dated 11th April, 1997 when a discussion on the confidence motion of Deve Gowda ji's Government was taking place. This is the sentence of your erudite member, Shri Chidambaram ji. Many of might not have understood the things said by a few scholars there.

18 years ago, the Atal Bihari Vajpayee ji Government created three States—Uttarakhand, Jharkhand and Chhattisgarh. No conflicts at all. No tension at all, we sat together and sorted things out as easily as possible, and all three States are progressing peacefully and rapidly and contributing in the development of the nation. However, to gain political advantage, without taking the people of Andhra Pradesh in confidence, by closing the doors of Rajya Sabha and by putting pressure and force, even when the House was not in order, they divided Andhra Pradesh and Telangana. This is true. Jayadeviji said this and it is true that at that time I had said- "Telugu is our mother. We must not let the spirit of Telugu break. They saved the child and killed the mother. It is our responsibility to retain the Telugu spirit". These were my words at that time and I still believe the same. What happened to them in the year 2014? They thought that no matter even if they lose one, they will get the other one. But the public was so clever that they neither got this nor that and they left a mess behind. This is not new for them. They divided the country into India-Pakistan, which is still creating problems for us. They have divided them like this only. If they would have taken them in confidence, then this wouldn't have happened, but they didn't think about anything. I remember very well a sort of tension prevailed in the first year between ChandraBabu Naidu and Telangana CM KCR regarding the division of State. There were fights a swell. The Governor, Home Minister had to sort it and sometimes I had to intervene. At that time TDP's full might was against Telangana. They used to fight over this. We used to calm them down. TRS showed maturity and put their energy into development. What happened on that side, everybody knows it, problems pertaining to the distribution of resources still persist. It shows how they have divided the State and that the rift over resources is still going on there.

The NDA Government ensured that there will be no stone unturned so far as development of Telengana and Andhra Pradesh are concerned and we are fully committed to that. The measures we took, I remember a few media reports. A Hon. Member of the TDP from this House said that a Special package is far better than the Special Category Status. I would like to repeat the recommendations of the Finance Commission once again. Under this recommendation the Commission removed the difference between Special and General Category Status. The Commission coined a new category of North Eastern and Hill State. In the process, the Commission has kept in mind that no other State suffers economically. The NDA Government respects the hopes and aspirations of Andhra Pradesh people. Please listen till the end, things of your concern are yet to come. NDA Government respects the hopes and aspirations of the people of Andhra Pradesh, but along with that we are bound by the recommendations of the 14th Finance Commission. Therefore, a new special assistance package has been made for Andhra Pradesh so that the concerned State gets the amount of financial assistance it could receive by having a Special Category Status. This decision was implemented on 8th September, 2016. On November 4th, 2016. The Chief Minister of Andhra Pradesh himself accepted this package and thanked the Finance Minister. NDA Government wanted to fulfill every commitment given under the Andhra Pradesh Re-organisation Act and special assistance package, but TDP took the U-turn to cover up its failures. Hon'ble Speaker Madam, when TDP decided to part away from NDA, then I rang up Shri Chandrababu. This information might be new for you.

This information is useful for you. TDP opted out from NDA. I talked to Shri Chandrababu on phone and told him that he is getting trapped in the net of YSR Congress. You are being trapped by YRS-Congress. I said that he cannot save himself from competition. I told him this one day. I can see that. They have disputes there but are using the House for that. The



people of Andhra Pradesh are observing this sheer opportunism. As elections approached and appreciation turned into criticism. Whatever special incentive or package is provided it leaves its effect on other parts as well. Shri Veerappa Moily said this in the House three years back:

“How you can create this kind of an inequality between one State and the other State? It is a major issue. After all you are an arbitrator.”

This was said by Moily ji and today I want to assure the people of Andhra that be it the case of Capital or welfare of farmers, Central Government or NDA Government will not shy away from the welfare works of people of Andhra and whatever help we can give, we will keep on giving. We think that the welfare of Andhra and the welfare of the country is intertwined. We will leave no stone unturned in the development works. Our effort, our working process is for solving the problems.

Who kept pending ‘One Rank, One pension, for decades? Who kept pending the issue of GST for years together? Today, it was said that the Chief Minister of Gujarat did not allow it to happen. I wish to inform the House and the people in charge at that time also know it. The letters I have sent as Chief Minister are still available. I had told the Government of India that it cannot roll out the GST without addressing the concerns of States. They should address the issues raised by the States. But they were so egotistical that they were not ready to listen to even a word from the States. I want to disclose it today that Non-BJP Chief Ministers including those from Congress used to tell me in the meetings that they would not be able to speak, so I should raise the concerns. This will benefit Their States also. I raised my voice. When I became Prime Minister, the experience of Chief Minister came handy for me. I could address the concerns of all States because of that experience. We could bring all the States on board. If you had no ego, you could have addressed the concern of the States; the GST would have rolled out five years ago. But your modus operandi is to keep the work pending.

Supreme Court had asked to constitute SIT on black money. Who kept that issue pending? You kept that pending. Who kept pending the Benami Property Law?

Madam Speaker, NDA Government has taken an historic decision to increase the MSP of Kharif crop of farmers by 150 per cent of the input cost. Who stopped this? This report was pending with you since 2006 and you were in Government till 2014. You did not care for that report for 8 years. We had decided to increase the MSP by 1.5 times for farmers and we did that. When the UPA Government declared a National Agriculture Policy in 2007, they omitted the issue of 50 percent. They forgot it. After that, the Congress led Government ruled for seven years, but they kept talking about MSP and gave false assurance to the people and the farmers.

Hon. Speaker, today I would like to tell one more thing. This information is very important for the country. Those who do not want to listen to it, for them it is not useful, but it is necessary for the country. We came to power in the year 2014. At that time, many people had asked us to bring a white paper on the economy. This was in our mind too that we would bring white paper, but at the outset, when we started gathering information, then one after another we got such information that we were startled as to what is the condition of the economy.

Therefore, today, I would like to tell the story of NPA. What conditions were created? This story started in 2008 and election was scheduled in 2009. Congress thought that only one year was left, so let us squeeze the banks as much as possible. Once, they got habitual, so underground looting of banks continued from 2009 to 2014. Till the Congress was in power, this game of looting of banks continued incessantly.

A figure will astonish the hon. Members of this House also. After sixty years of Independence of the country, the amount as farm loan given by the banks was 18 lakh crore rupees. It was 18 lakh crore rupees during 60 years. But from 2008 to 2014, in mere six years, this amount increased from 18 lakh crore rupees to 52 lakh crore rupees. 18 lakh crore rupees during 60 years and it increased to 52 lakh crore rupees in mere six years. What had happened during the last 60 years, they doubled it in six years. How did it happen?

Internet Banking was introduced quite later in the World. But, Congress has such intelligent people that before the introduction of Internet banking in the World, phone banking was started in India. Telephone banking was started. It was the miracle of telephone banking that within six years the amount of loan increased from 18 lakh crore rupees to 52 lakh crore rupees and treasures of banks were squandered for their near and dear ones. What was the modus operandi?

No documents verification required only a call was made with regard to sanctioning of loan. And then another call was made with regard to sanctioning the second loan for the repayment of the first loan. Whatever was lost was compensated by sanctioning loans for repayment of previous loans. This very trend continued and the banks in the country were trapped in a gigantic amount as NPA. And this NPA was laid just like a Land mine for the Indian Banking System. We have initiated an inquiry with full transparency in this regard. And to determine the actual picture of NPA, we have initiated a new mechanism. We conducted an in-depth inquiry in this regard and this problem of NPA went on getting messed up.

UPA Government took certain decisions which led to incessant increase in import of capital goods. You will be surprised to know that import of capital goods increased by reducing custom duty to such an extent that the same has reached the equivalent of crude oil import. All these imports were financed through Bank loans. It had an adverse impact on the capital goods production in the country. The clearances were given without Bank lending and project assessment. Banks extended loans even against equity in a lot of projects.

On one hand, custom duties on the imports of Capital goods and Government tax for projects construction were reduced. On the other hand, new tax was imposed for seeking Government clearance and these taxes were not credited onto the Government's account. Due to these tax, there was a delay in the clearance for the projects. As a result, Bank Loans were not repaid and they remained stuck and NPA kept on rising. Today, when our opposition friends constantly issue statements on the status of NPA, the Government is bound to come forward to place some new facts before the people of this country through this House. On one hand, our Government has decided to honestly show the actual status of NPA which are in the accounts of Bank and on the other hand, we have taken a Number of policy decisions for improvement of the banks and I hope that these decisions will be fruitful for economy of the country in the coming years. All NPA accounts worth more than Rs.50

crore have been reviewed. In this regard an assessment of willful defaulters and chances of frauds is being carried out. A new system of management of stressed assets in banks has been prepared. An amount of more than two lacs ten thousand crore is being given to banks for re-capitalization.

Our Government has chalked out insolvency and bankruptcy codes. The cases of top-12 defaulters, whose NPA forms 25 per cent of Total NPAs, have been undertaken by National Company Law Tribunal. An amount of about three lakh crore rupees are involved in these 12 big cases. Our Government has made a recovery of around 55 per cent in three cases only out of all these during the last one year. If we look at these 12 big cases, around 45 per cent has been recovered. Yesterday only, the Lok Sabha passed the Fugitive Economic Offenders Bill for such offenders. Now it has become much more difficult to escape from the law for those who do not pay the loans of the banks. This will help in controlling NPA. Had the NDA Government not come into power in 2014 and the way the country was run by the Congress, the country could have been in great danger.

I would like to inform the country through this House that the preceding Government had left the Special Foreign Currency Non-Resident Deposit (FCNRD) loan of around 32 million dollars. As of today, India has repaid this loan fully. We have done this.

Hon. Speaker Madam, to carry forward the campaign of Gram Swaraj Abhiyan and to fulfill the dreams of Mahatma Gandhi. We have worked towards opening bank accounts for every person in 65 thousand villages and providing gas connection to every person, bank accounts, electricity for every household, immunization and insurance cover for all and LED bulbs in every house. These villages are in those 115 districts, wrong policies gave them cynicism of backwardness and we have given a new new confidence of aspiration.

New India's facilities are smart as well as sensitive. There were no labs in school, We have identified talents through 'Skill India', 'Khelo India' and started Atal tinkering lab. Schemes have been formulated for women, giving due attention to their needs at various stages, I say it with extreme pride that we have two women members in the cabinet committee on security for the very first time and they are part of the process of decision making. Women have also been inducted as fighter pilots. The Government standing firmly with Muslim women facing Triple Talaq. 'Beti-Bachao, Beti-Padhao' campaign has become a mass revolution. In various districts of the country, girl child birth rate has increased and there are even provisions for capital punishment for the people committing atrocities against girls. There is no place for violence and atrocities in a democratic set-up. Even a single death in such incidents is tragic. This is against the spirit of humanity. Wherever such incidents are taking place, State Governments are taking actions. I would like to urge again through you to State Governments that they should take strict action against people indulging in violence. We need to fulfil the dreams of our country in the 21st century. Highway network is being laid throughout the country under 'Bharatmata'. Port-development and port-led development is being promoted under 'Sagarmala'. Air connectivity is being provided at a fast pace in Tier-II and Tier-III cities. There is significant growth of Metro trains in the cities and the work is continuing at a fast pace. Efforts are being made to provide internet to all panchayats in the country. The whole country is witnessing it. There has been a change in the lifestyle of the poor and middle class people, right from the villages to big cities. The pace of development is quite better than the previous Governments, whether it is construction of roads, electrification

of railway lines, increase in the production capacity of the country, new educational institutes, NITs, IIM increase in the number of medical seats. The employees are the same, bureaucracy is the same, the modality of the flies is the same, but in spite of this, it is political will due to which, we are moving ahead energizing the country's strength. There are so many confusions about employment in this country. Once again they are trying to crush the truth, indulging in baseless talk, spreading baseless rumours. It would have been better if you paid attention to the details, then you would not have committed the sin of playing politics after disappointing the youth of the country. The Government has decided to present various data available in the system related to employment in the country. Employees Provident Fund is a way to measure the employment growth in the corporate sector or in the formal sector, i.e. contribution of employees in EPF. Around 45 lakh new subscribers were added to EPF in nine months from September, 2017 to May, 2018. 77 per cent of these are below 28 years of age. In the formal system, more than 5 lakh 68 thousand people were added to the new pension scheme i.e. NPS in the last two months.

Thus, while combining the figures of both EPF and NPS, over fifty lakh people were added to employment in the formal sector in the last nine months. This number will be more than 70 lakhs for the whole year. ESIC Figures have not been included in these 70 lakhs personnel because currently Aadhaar linking work is underway. Apart from this, there are many professional bodies in the country in which young professionals having professional degrees register themselves and do their work. For example, Doctors, Engineers, Architects, Lawyers, Chartered Accountants, Cost Accountants and Company Secretaries. An independent institute has conducted a survey among these professions. As per the study of this Independent Institute, about 17 thousand new Chartered Accountants are added in the system during 2016-17. More than five thousand of these people have started new companies. If a Chartered Accountant institution employs 20 people, then more than one lakh people got employment in these institutions. With regard to Post Graduate Doctors, Dental Surgeon and AYUSH Doctors, I would like to tell you that more than 80 thousand post graduate doctors, dental surgeons and AYUSH doctors pass out from the colleges every year. If sixty percent of them practice themselves, then five people per doctor will get employment opportunities and this number will be two lakh forty thousand. In 2017, around 80 thousand undergraduate and post-graduate persons became lawyers. If sixty per cent of them have started their practice and given employment to two to three people, around 2 lakh people must have been employed through those lawyers. In 2017, more than six lakh people have got employment opportunities in these three professions.

If we talk about the informal sector, there is a lot of employment scope in the transport sector. Last year, 7 lakh 60 thousand commercial vehicles were sold in the transport sector. If the 25% sale of these vehicles is considered to replace the old vehicles, then 5 lakh 70 thousand vehicles as well as new ones have landed on the road to carry the goods. If two people are employed on such a vehicle, then the number of people getting employment is 11 lakh 40 thousand.

In the same way, if we look at the sales of passenger vehicles, the number was 25 lakh 40 thousand. Of these, if twenty percent vehicles are considered to replace old ones, then about twenty lakh new vehicles will land on the roads. If only 25 percent of these vehicles have employed one driver, then more than five lakh people have got employment.

In the same way, last year 2 lakh 55 thousand autos were sold. Of these, ten percent of the sale is considered to replace the old ones, then around two lakhs thirty thousand new autos came on the road last year, because autos run in two shifts. Three people get employment from two autos. In this manner, three lakh forty thousand people got employment through new autos. Twenty lakh job opportunities have been generated in transport sector alone during the last one year through these three means. If we count EPF, NPS, Professional Transport Sector together, we will find that more than crore people have got employment during the last one year alone. This is a report of survey conducted by an independent institution. I am quoting that independent institutions. I am not giving the Government data. That is why, I request that do not try to suppress the truth. Do not try to mislead the country. Today, the country is at a critical stage. The 85 per cent youths of the country out of 125 crore people will decide the future of the country in next five years. New India will become the basis of country's new hope and aspirations. Where there will be infinite confidence in possibilities, opportunities, stability. Where there will be no lack of confidence and discrimination towards any community of the society or any area. In such an important time of change in the global scenario, there is a need to be united.

Hon. Speaker, I would like to thank those members who participated in this discussion. I once again reiterate that this Government will try its best for the welfare of Andhra Pradesh. We have vowed to support every person contributing in the development of India. I once again conclude by inviting these great persons to bring the No-Confidence Motion in 2024 and I also urge the House to defeat this No-Confidence Motion.

I am thankful to you for giving me this opportunity to speak.